

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

M.A. 350/162/2015
O.A. 350/26/2015

Date of Order: 12.04.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Tapan Kr. Gayen
Vs.
D/O India Post

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents : Ms. M. Bhattacharyya, Counsel

ORDER (Oral)

Per Ms. Manjula Das, Judicial Member:

Heard learned counsel for both the parties.

2. Ld. counsel for applicant produced a letter dated 08.04.2018 made by the applicant to him stating that he wants to withdraw his instant original application.
3. In view of that, the OA is dismissed as being withdrawn.
4. Consequently, the MA is also dismissed.
5. The letter dated 08.04.2018 is kept on record.

(Dr. Nandita Chatterjee)

Member (A)

pd

(Manjula Das)

Member (J)

